

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216 - **CP(IB)/25(AHM)2023**

With

ITEM No.217 – IA/238(AHM)2023

ITEM No.218 - IA/713(AHM)2023 in IA/238(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited

.....Applicant

V/s

Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private Limited

(Personal Guarantors)

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak,

For SBI

: Ms. M A Gogia, Adv.

RP

: Mr. Rajendra Jain

For Personal Guarantor

: None

ORDER

CP(IB)/25(AHM)2023, IA/238(AHM)2023 & IA/713(AHM)2023 in IA/238(AHM)2023

Resolution Professional is directed to serve copy of report upon personal guarantor, and file service affidavit within one-week.

List for further consideration on 19.04.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)